

STATEMENT

No of Bullocks in the country according to the tenth Livestock census, 1966
(In thousands)

State/Union Territories	Male cattle over 3 years*	Male buffaloes over 3 years
Andhra Pradesh	5,407	1,460
Assam	2,510	241
Bihar	6,931	732
Gujarat	3,101	35
Haryana	918	35
Himachal Pradesh	682	15
Jammu & Kashmir	559	42
Kerala	519	254
Madhya Pradesh	9,203	1,237
Maharashtra	6,550	340
Meghalaya	†	†
Mysore	3,666	289
Nagaland	20	2
Orissa	4,397	598
Punjab	1,290	251
Rajasthan	4,092	153
Tamil Nadu	4,947	502
Uttar Pradesh	13,231	1,428
West Bengal	4,909	532
Andaman & Nicobar Islands	3	4
Chandigarh	3	Negligible†
Dadra Nagar Haveli	15	2
* Delhi	28	1
Goa	N. A.	N. A.
Laccadive & Minicoy Islands	Negligible‡	Nil
Manipur	115	19
NEFA	N. A.	N. A.
Pondicherry	23	1
Tripura	211	18
	73,330	8,191

*The bullocks include male cattle and buffaloes over three years which have been castrated.

†Figures for Meghalaya are included in Assam.

‡45 Male buffaloes only in Chandigarh.

§77 male cattle only in Laccadive & Minicoy Islands.

GIR SANCTUARY

*576. SHRI M. K. MOHTA: Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state :

(a) whether it is a fact that the number of lions in the Gir Sanctuary in Gujarat has substantially declined during the last three years, and if so, the reasons therefor; and

(b) the steps taken to preserve Gir lions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/कृषि मंत्रालय में राज्य मंत्री, (PROF. SHER SINGH) : (a) No, Sir.

(b) The following steps have been taken to preserve Gir lions:

(i) Lion is declared as protected animal.

(ii) Gir forests have been constituted into a Wild Life Sanctuary since 1965, wherein shooting or trapping of all animals is prohibited.

(iii) Central portion of the sanctuary has been proposed to be constituted into National Park as a Sanctum Sanctorum with a view to prevent interference from all disturbing factors like cattle, human beings, etc.

(iv) Adequate compensation is being paid to the cattle owners whose cattle are killed by lions.

(v) Water facilities are being developed.

(vi) Sizeable financial allotments are being made.

NON-PAYMENT OF DUES TO WORKERS

*577. SHRI KALYAN ROY:

SHRI N. K. KRISHNAN:

Will the Minister of LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्री be pleased to state:

(a) the details of the measures Government propose to take against those coal mine owners who are systematically refusing to make payment of weekly wages, monthly arrears and other statutory legal dues to workers; and

(b) whether any mine owner has been arrested to far for non-payment of legal dues, and if not, the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION/ और पुनर्वास

मंत्री (SHRI R. K. KHADILKAR):

(a) Measures to be taken against any defaulting coal-miners are provided for in the relevant laws. Appropriate action, as may be called for after due investigation, is taken by the officers of the Central Industrial Relations Machinery, whenever specific complaints are received.

(b) This is a matter within the jurisdiction of the State Governments; the Central Government do not have information in regard to arrests.

POLICY REGARDING LEASING OUT OF MINES

578. SHRI CHITTA BASU: Will the Minister of STEEL AND MINES/ इस्पात और खान मंत्री be pleased to state:

(a) whether Government have decided to make any change in the present policy in regard to leasing out of mines; and

(b) if so, the nature of the change; and the reasons, therefor?

THE MINISTER OF STEEL AND MINES इस्पात और खान मंत्री (SHRI S. MOHAN KUMARAMANGALAM):

(a) and (b) With a view to further restrict the concentration of economic power in the field of mining, the Government have under consideration a proposal to reduce the limits prescribed under Section 6(1)(a) and 6(1)(b) of the Mines and Minerals (Regulation and Development) Act, 1957, from 50 Sq. miles and 10 Sq. miles to 50 Sq. Kms. and 10 Sq. Kms. respectively.

PROFIT OF SUGAR INDUSTRY

***579. SHRI PRANAB KUMAR MUKHERJEE:** Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to State:

(a) whether it is a fact that profits and profitability of the Sugar Industry decreased during the year 1969-70; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH):

(a) Information received from 109 out of 215 sugar factories, shows that the gross profits made by them during 1969-70 were lower as compared to 1968-69.

(b) Low profitability during 1969-70 was mainly due to lower prices of free sugar during that year compared to those in 1968-69.

† ब्रिटेन में ट्रैक्टरों का आयात

*** 544. श्री सुन्दर सिंह भंडारी:** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि अक्टूबर, 1970 से जनवरी, 1971 तक का अवधि में ब्रिटेन से आठ सौ ट्रैक्टरों का आयात किया गया था; और

(ख) क्या यह भी सच है कि इनका विक्रय मूल्य निर्धारित न किये जाने के कारण ये ट्रैक्टर अभी तक बेचे नहीं गये हैं?

‡[IMPORT OF TRACTORS FROM BRITAIN

***544. SHRI SUNDAR SINGH BHANDARI:** Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state:

(a) whether it is a fact that eight hundred tractors were imported from Britain during the period from October, 1970 to January, 1971: and

(b) whether it is also a fact that these tractors are lying unsold as their sale price could not be fixed?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहेब पी० शिंदे): (क) और (ख) एक विवरण मभा पटल पर रख दिया गया है।

†Transferred from the 17th June 1971.

‡[] English translation.